

No. 81
Receiver's Account (Rule 595)
 IN THE HIGH COURT OF JUDICATURE AT BOMBAY
 ORDINARY ORIGINAL CIVIL JURISDICTION
 SUIT NO. OF 19
 PLAINTIFF.
 versus
 DEFENDANT.

The account of, the Receiver appointed in the above suit or matter pursuant to order, dated the..... day of 19 for the period from the day of 19 to the day of 19 .

Date	Particulars of receipts and Payments	Receipts		Payments		Cr. or Dr.	Balance	
		Rs.	P.	Rs.	P.		Rs.	P.

Dated this day of 19 .

Receiver